

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TALIN KITCHEN SOLUTIONS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	TALIN KITCHEN SOLUTIONS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	03/10/2007
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore, Ministry of Corporate Affairs
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909KA2007PTC061796
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	189 & 190, 1st Stage, 3rd Block, 15th Cross, HBR Layout, Kacharakannahalli, Kalyanagar, Post, Bangalore, Karnataka, India, 560043
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01/03/2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige Address: No. 87, 2nd floor, 21 st cross, 7th main, N.S. Palya, BTM 2 nd stage, Bangalore-560076, Karnataka, India Cell +91 94483 84064, LL +91 80 7963 4233 Email: gthirupal@gmail.com IP Registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	31/03/2025

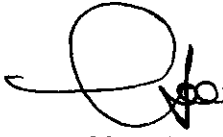
Notice is hereby given that M/s. TALIN KITCHEN SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on **01/03/2025**.

The stakeholders of TALIN KITCHEN SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **31/03/2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04/03/2025
Place: Bangalore


Thirupal Gorige
Liquidator

